

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3327

ANSWERED ON:06.09.2007

NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS

Barman Shri Ranen

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the genesis and objective of the National Scheme of Liberation and Rehabilitation of Scavengers;
- (b) the funds allocated and released under the scheme during the Tenth Five Year Plan and achievements made thereunder, State/UT-wise;
- (c) the utilisation of funds during the said period alongwith number of beneficiaries, State/UT-wise;
- (d) the measures taken by the Government to monitor the funds utilisation under the scheme;
- (e) whether the Government has any proposal for enhancement of Central share under the scheme; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (f) The Scheme was started to provide financial assistance to manual scavengers and their dependents for their training and rehabilitation in alternate occupations. State/UT-wise details of total funds released, funds utilized and number of beneficiaries covered under the Scheme are given at annexure.

A Self Employment Scheme for Rehabilitation of Manual Scavengers has been launched in January, 2007. The Scheme contains liberal provisions for training, loan, capital and interest subsidy as compared to the National Scheme of Liberation and Rehabilitation of Scavengers. The implementation of the Scheme is regularly monitored by the Ministry